

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:564

ANSWERED ON:27.07.2006

FINANCIAL ASSISTANCE TO LOSS MAKING PSES .

Adhalrao Patil Shri Shivaji;Bose Shri Subrata;Masood Shri Rasheed

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) Whether statutory dues of workers in many loss making Public Sector Enterprises (PSEs) have been pending for quite some time;
- (b) If so, whether the Government has cleared any proposal to provide financial assistance to these loss making Public Sector Enterprises to clear the workers' dues as reported in the Hindustan Times dated May 19, 2006;
- (c) If so, the details of the financial assistance proposed to be provided to each PSE for this purpose;
- (d) Whether the Government proposes to revive any of these PSEs; and
- (e) If so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SMT. KANTI SINGH)

(a) to (c): Government have approved an amount of Rs.140.31 crore (subject to actuals) to be provided as loan to 15 loss making PSEs under the Department of Heavy Industry for payment of pending salary/wages and statutory dues upto December, 2005 as per details given in the Annex.

(d) & (e): As per the policy laid down in National Common Minimum Programme (NCMP), Government proposes to revive all viable PSEs. Revival Plans are considered on the basis of the recommendations of Board for Restructuring of Public Sector

Enterprises (BRPSE). Out of the above 15 PSEs, cases of 12 PSEs have been submitted to BRPSE. So far the Government has approved the revival of one PSE namely; Heavy Engineering Corporation Ltd.